

arrangements for the growth of export of various items including value-added consumer products. No formal working group has, as such, been set up.

(c) and (d) The target for export of processed foods during 1984-85 has been fixed at Rs. 275.00 crores. The present range of export of processed foods comprises of fresh fruits & vegetables, preserved fruits and vegetables, meat & meat products, poultry products, guar gum products, cereal foods, walnuts, basmati rice, and other miscellaneous food preparation.

(e) At present our processed foods are exported mainly to USSR, U.K., USA, Australia, West Germany, France, Italy, Bahrain, Kuwait, Qatar, Saudi Arabia, Oman and Yemen Arab Republic.

(f) The steps taken to popularise Indian processed foods abroad include participation in specialised international food fairs and exhibitions, sponsoring of sales teams in the targeted markets, invitation of trade delegation from abroad, undertaking of generic and brand publicity in overseas markets, etc.

Suppliers of Currency Note Paper to Currency Note Press, Nasik

3760. SHRI A.R. MALLU : Will the Minister of FINANCE be pleased to state :

(a) the details regarding the suppliers of currency note paper to Currency Note Press, Nasik Road :

(b) the terms and duration of the contract for the supply of the currency note paper; and

(c) whether it has been noticed that bad quality of currency note paper is being used causing inconvenience to the public ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The bulk of

the requirement of Currency Note Press, Nasik Road for security paper is met by supplies from the Security Paper Mill, Hoshangabad, which is a Departmental unit of the Government of India. Security paper is also imported occasionally whenever the requirement of such paper exceeds the production at Hoshangabad. This is imported on the basis of terms and conditions specified in the Supply Order issued on the supplier which contains clauses regarding the prices, payment, agency commission, marking, packing, inspection authority, terms of delivery schedule, insurance, documents of inspection, security deposit, warranty clause stipulating replacement free of charge on C.I.F. site basis of defective paper as a result of faulty manufacture or on account of poor quality of material used or due to any other reason which may render it below specification and unsuitable for printing of Bank and Currency Notes.

By and large the paper supplied by the Security Paper Mill, Hoshangabad as well as that imported conforms to the required specification.

Projects to be Financed with the Assistance of Asian Development Bank

3761. SHRI A.R. MALLU : Will the Minister of FINANCE be pleased to state :

(a) whether India has sought some amount from the Asian Development Bank during the current financial year;

(b) if so, the details thereof;

(c) the details regarding the projects that are going to be financed with assistance; and

(d) the amount likely to be released project-wise ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d) The Government of India has indicated to

the management of the Asian Development Bank its intention to commence borrowing from the Bank's Ordinary Capital Resources (OCR) during the period of the Third General Capital Increase (ending 1987) The exact amount of loans to be India during this period and the projects to be financed are still under discussion.

Proposals Received by Indian Investment Centre for Setting up Joint ventures in India

3762, SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state the number of proposals received from abroad during the last two years by the Indian Investment Centre under his Ministry for setting up joint ventures in India and the action taken by Government to accord them ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : The number of enquiries received by Indian Investment Centre from overseas entrepreneurs including non-resident Indians during the last two years was as under :—

Year	No. of enquiries received
1982-83	3208
1983-84	6165

The Indian Investment Centre is a promotional organisation and its services are available to all overseas entrepreneurs intending to enter into financial/technical collaborations with companies in India. However it is not necessary that persons who avail themselves of the services of Indian Investment Centre will necessarily make firm applications to Government for approval of foreign collaboration arrangements. Wherever firm proposals are received from overseas parties, these are considered in accordance with the policy and guidelines of the Government.

Percentage of SC/ST in State Bank of India Its Subsidiaries and Nationalised Banks

3763. SHRI A. NEELALOHITHAD-
ASAN NADAR :
SHRI SATYANARAYAN
JATIYA :

Will the Minister of FINANCE be pleased to state :

(a) the details of the total number of staff in each category of staff in State Bank of India and in each of its subsidiaries and in each of the nationalised banks ;

(b) the percentage of Scheduled Castes and Scheduled Tribes in each of these categories in each of these Banks;

(c) whether the percentage of Scheduled Castes and Scheduled Tribes in adequate; and

(d) if not, the steps proposed to be taken to make it adequate ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The requisite information as on 1-1-1984 in respect of Public Sector Banks is at statement attached.

(c) While the percentage of Scheduled Caste candidates in respect of sub-staff and sweepers is adequate, in respect of clerical cadre it is less than the required percentage. The percentage of Scheduled Caste in the officers cadre and the Scheduled Tribe in all the cadres is not adequate.

(d) In order to make up the shortfall in respect of the Scheduled Caste/Scheduled Tribe staff including officers, the banks and the Banking Service Recruitment Boards have been advised from time to time to make concerted efforts to clear the backlogs. They have also been advised to hold special recruitment tests for Scheduled Caste/Scheduled Tribe, wherever necessary. In addition, in